NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.30 AM

	HE HEARING HELD ON 09.02.2018 AT 10.50 AM
TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.131/252/HDB/2018
NAME OF THE COMPANY	Siri Green Infrathec Private Limited
THE STATE OF THE S	
NAME OF THE PETITIONER(S)	Siri Green Infrathec Private Limited
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NAME OF THE DECDONDENT(C)	Registrar of Companies, Hyderabad
NAME OF THE RESPONDENT(S)	Registrat of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Vollegate da - las by	Consulta Addicent	9542238038	uved

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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ORDER

Heard Mr. Venkatarami Reddy Learned counsel for the Petitioner.

Interim orders are passed by separate order.

Post the case on 6th April 2018

Member (T)

Member (J)

Ramu